



List of Business No: 28

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

Date: - 30/03/2021

TUESDAY, 30 MARCH 2021

11.30 A.M.

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

DR.PRAMOD SAWANT, Chief Minister to lay the Performance Budgets for the year 2021-22 in respect to the following Demands for Grants:

1. Institute of Psychiatry & Human Behaviour (Demand No.49)
2. Law (Demand No.62)
3. Co-operation (Demand No.71)
4. Directorate Sports & Youth Affairs (Demand No 42)
5. Directorate of Panchayat (Demand No.31)
6. Directorate of Technical Education (Demand No.36)
7. Information Technology (Demand No.82)
8. Directorate of Food & Drugs Administration (Demand No.53)
9. Public Works Department (Demand No.21)
10. Collectorate North (Demand No.15)
11. Handicrafts, Textile & Coir (Demand No.69)
12. Polytechnic Mayem Bicholim (Demand 38)
13. Directorate of Higher Education (Demand No.35)
14. Town & Country Planning (Demand No. 54)

3. POSTPONED CALLING ATTENTION

SHRI. RAMKRISHNA DHAVALIKAR, MLA, to call the attention of the Chief Minister to the following:-

“Fear and apprehension amongst the people of the State failure on part of Government to provide relief and financial assistance to transport bus conductors, drivers, taxi drivers, motorcycle pilots, agriculturist, small time flower vendors and other down trodden community due to shutting down of their business on account of pandemic. The steps Government proposes to take in this regard”.

4. GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR THE YEAR 2021-22(LAST DAY)

PORVORIM-GOA
26TH MARCH , 2021

NAMRATA ULMAN
SECRETARY